

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-524

CP No.-240/66/ND/2022

IN THE MATTER OF:

Parsons Brinckerhoff Inida Pvt. Ltd

....Applicant

SECTION

U/s 66

Order delivered on 17.05.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv Rishabh Jain, PCS Harsh Oberoi
For the Respondent :
For the RD : Adv Niharika Tanwar

ORDER

Due to paucity of time, list the matter on **26.07.2023**.

Sd/-

(Court Officer)